

[*Translation*]

Bodhghat Project of Madhya Pradesh

3329. SHRIYAMUNA PRASAD SHASTRI: Will the minister of WATER RESOURCES be pleased to state:

(a) whether a large amount has been spent on the construction of Bodhghat Irrigation and Hydel Project in Bastar district of Madhya Pradesh;

(b) if so, the total amount spent on this project so far;

(c) whether the work on this project has been discontinued for the last three years;

(d) if so, the reasons therefor; and

(e) the time by which this project is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) and (b). An amount of Rs. 30.13 crores has been spent on Bodhghat Hydro-electric Project upto March, 1989.

(c) to (e). The work on the project could not be continued due to non-clearance under Forest Conservation Act, 1980. The State Government is required to obtain forest clearance and prepare revised construction programme.

[*English*]

Builders of multi Storeyed Commercial Complex, New Delhi

3330. SHRIMATI USHA SINHA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government are aware that the builders of multi-storeyed commercial complexes in New Delhi, charge from the flat owners Rs.50/- per Sq. Yard, without any legal authority;

(b) if so, the details thereof; and

(c) the action taken/proposed by Government in this regard?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN) (a) to (c). This issue which is a matter between two private parties where the Government does not come into the picture, has not been reported to the Government.

[*Translation*]

Dam on River Sone

3331. SHRI SUBEDAR: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Union Government and State Governments of Uttar Pradesh, Madhya Pradesh and Bihar have decided to construct a dam on River Sone at Kadhvan in Palamau district of Bihar; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) and (b). Governments of Bihar and Uttar Pradesh have agreed in principle in June 1989 for undertaking of the Kadwan Dam by Bihar on the Sone river. Bihar has to carry out further detailed surveys and propose a revised project report. Hydropower generated at the dam will be shared by Bihar with Uttar Pradesh.